the same and when it is going to be fully implemented; and

(d) whether any category of employees have been left out from this interim benefit?

to Questions

THE MINISTER OF INDUSTRIAL. DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) With effect from the 1st December, 1965 and the 1st August, 1966 enhanced rates of dearness al lowance were sanctioned to the employees as under:—

| (i) Employees on revised | scales of | pay as per | Revision of Pay | Rules, 1965: |
|--------------------------|-----------|------------|-----------------|--------------|
| | | | | |

| Range of pay | | | | | | Existing D. A. | Revised D.A. From 1-12-65 | With effect ect from 1-8-66 |
|------------------------------|------|--------------|---------|------------|-----|-------------------|---------------------------------|-----------------------------------|
| Rs. Below 110 | | × | .) ж | * | | Rs. 38 | Rs. 41 | Rs. 47 |
| 110 and above but below 150 | ÷۵ | a. | i. | а <u>.</u> | 22 | 58 | 61 | 70 |
| 150 and above but below 210 | ÷. | ā. | 5. | 2 | 8 | 76 | 78 | 90 |
| 210 and above but below 400 | | 30. | 2 | 383 | × | 93 | 96 | 110 |
| 400 and above but below 1000 | × | 25 | × | 30 | ÷. | 100 | 105 | 120 |
| (ii) Employees on pre-revis | ed S | Scales of | po | ŧy; | | | | |
| Below 100 | | λ. | | | | 28 | 31 | 40 |
| 100 and above but below 110 | ÷; | 27 | :+: | :05 | | 28 | 31 | 42 |
| 110 and above but below 150 | ×. | 242 | ÷ | <i>i</i> | 4 | 48 | 50 | 62 |
| 150 and above but below 160 | ŝ | <u>(</u> 27) | ÷ | ×. | 3 | 56 | 58 | 70 |
| 160 and above but below 210 | × | 25 | * | 1.87 | * | 56 | 59 | 73 |
| 210 and above but below 300 | e | | • | 34 | ÷ | 73 | 76 | 90 |
| 300 and above but below 320 | ń, | 54 1 | Ŧ | 5 | . 7 | 3 to 92 | 76 to 95 90 | to 109 |
| 320 and above but below 330 | 7. | 7 | 8 | 3 | 5 | 93 | 96 | 110 |
| 330 and above but below 400 | ×. | | 51 | 3 | e | 93 | 98 | 1103 |
| 400 and above but below 1000 | ÷. | 36 | ж | \sim | a. | 100 | 105 | 12 |

In every case, the increase in dear ness allowance have been more than the amount recommended in the interim recommendations of the Engineering Wage Board.

(c) Does not arise.

(d) No category of regular employees has been left out.

| BHARAT HEAVY PLATES AND VESSELS |
|---------------------------------|
| PROJECT |
| *507. SHRI M. V. BHADRAM: |
| SHRI B. V. ABDULLA |
| KOYA: |
| Will the Minister of INDUSTRIAL |
| DEVELOPMENT AND COMPANY |
| AFFAIRS be pleased to state: |

 (a) the number of persons employed by the Bharat Heavy Plates and Vessels Ltd., category-wise both at Delhi and at Visakhapatnam separately; (b) the number of persons referred to in part (a) above, in each category belonging to local area where the factory is being constructed:

(c) whether there is a proposal to shift the head office from Delhi to Visakhapatnam; and

(d) if the answer to part (c) above be in the negative, what are the rSsc^ sons for the same? to Question* 4034

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b). A statement ^s laid on the Table of the House.

(c) Yes, Sir.

(d) Does not arise.

STATEMENT

Statement showing (a) the number of staff working in Delhi and in Visakhapatnam Offices and (b) the number of persons belonging to Andhra Pradesh and Other Places (The number of persons belonging to the local area where the factory is being constructed is not separately known).

| (a) Number of Staf | Ĩ | | i. | | | | | Officers | Other staff | Total |
|-------------------------------------|-------|----------------|-------------------------|----------|-------|---------|----------|----------|----------------|----------|
| Delhi Office | 3 | \overline{v} | 241 | ÷ | 1 | а. | ξ. | 8* | 21 | 29 |
| Visakhapatnam Off | ice | | ÷., | <u>a</u> | æ | , | 5 | st | 15 | 20 |
| (b) Number of pers other places— | ons i | belongi | ng to | Andhr | a Pra | idesh d | and | | | ± 2 |
| Delhi Office: | | | | | | | | | | |
| Andhra Pradesh | | 8 | ġ. | ž. | (*) | ŝ, | 5 | Nil | 2 | 2 |
| Other places . | - | | с. т | 2 | 8 | 582 | | 8 | 19 | 27 |
| Visakhapatnam Off | ice: | | | | | | | | | , - ° |
| Andhra Pradesh | 9 | 2 | $\overline{\mathbf{u}}$ | 12 | ÷ | 12 | ÷ | | | |
| Other places | | 5 | Ē | 1.7 | 8 | | | I | 2 | |
| *Out of the 8 | | | 51 C G C C | | e on | de | putation | from | the Govern | nment of |
| India and other | or | ganisa | tions | 3. | | | | | | |

†Out of the five officers 2 are on deputation one from the State Government and the other from the Ferti lizer Corporation of India.

MODERNISATION OF SILK MILLS

*508. SHRI A. G. KULKARNI: SHRI M. M. DHARIA:

Will the Minister of COMMERCE be pleased to state the steps that are being taken by Government to modernise old silk mills?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): There are only two SDun silk mills in India—one, gt Channapatna in Mysore State, was established in 1936 and the other, at Jagi Boad in Assam in 1962. 1500 spindles and accessories valued at Rs. 17.20 lakhs have been imported from Japan by the Government of Mysore to modernise the Government Spun Silk Mills, Channapatna. A provision of Rs. 20 lakhs has been made in the Draft Fourth Plan for modernisation of the Channapatn* Mills. The machinery of the Assam Spun Silk Mill is new and does not need modernisation.

FOUNDRY FORGE PLANT IN ANDHRA PRADESH

*5Q9. SHRI N. R. MUNISWAMY: Will the Minister of INDUSTRIAL